

ITEM NO.102

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6736/2013

ALAKNANDA HYDRO POWER CO. LTD THROUGH ITS
AUTHORISED SIGNATORY MR. S. DHAWAN

Appellant(s)

VERSUS

ANUJ JOSHI & ORS.

Respondent(s)

([HIGH UP ON THE BOARD]

IA No. 164794/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 28817/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 148631/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 31634/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 8847/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 65725/2021 - CLARIFICATION/DIRECTION
IA No. 162928/2024 - CLARIFICATION/DIRECTION
IA No. 28979/2020 - CLARIFICATION/DIRECTION
IA No. 121923/2019 - CLARIFICATION/DIRECTION
IA No. 25461/2022 - CLARIFICATION/DIRECTION
IA No. 128956/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 28819/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 251250/2023 - EXEMPTION FROM FILING O.T.
IA No. 148632/2023 - EXEMPTION FROM FILING O.T.
IA No. 162929/2024 - EXEMPTION FROM FILING O.T.
IA No. 28980/2020 - EXEMPTION FROM FILING O.T.
IA No. 6/2014 - EXTENSION OF TIME
IA No. 162875/2024 - INTERVENTION/IMPLEADMENT
IA No. 254287/2023 - INTERVENTION/IMPLEADMENT
IA No. 17/2014 - MODIFICATION OF COURT ORDER
IA No. 39/2015 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 68180/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 68962/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 251249/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 07-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s)

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Mr. Chitvan Singhal, Adv.

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Mr. Kartikay Aggarwal, Adv.

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Ms. Sagun Srivastava, Adv.
Ms. Kriti Gupta, Adv.

Mr. Ankur Sood, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter tomorrow i.e. 08.8.2024 as first item.

I.A. No. 251249/2023 & I.A. No.254287/2023

1. List these applications after three weeks.
2. Till then in IA No. 251249 of 2023, status quo as of today, shall be maintained by the parties insofar as the encashment of bank guarantee is concerned.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)